

- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 110437A/17/24]

### **Report and Accounts (2021-22) of NIRDPR, Hyderabad and related papers**

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (a) Annual Report of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22.
- (b) Annual Accounts of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 11437/17/24]

### **I. Notifications of the Ministry of Home Affairs**

### **II. Accounts (2022-23) of NHRC, New Delhi and related papers**

### **III. Report and Accounts (2022-23) of CDRI, New Delhi and related papers**

**गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 683(E), dated the 25<sup>th</sup> September, 2023, publishing the Foreign Contribution (Regulation) Amendment Rules, 2023, under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

[Placed in Library. See No. L.T. 11438/17/24]

- (ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 201 in the Weekly Gazette dated the December 31, 2023 - January 6, 2024, publishing the Ministry of Home Affairs, Assam Rifles, Subedar Major (Religious Teacher), Group 'B' Post, Recruitment Rules, 2023, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. See No. L.T. 11439/17/24]